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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3613/2023

**GREATER KAILESH WELFARE ASSOCIATION THROUGH ITS
GENERAL SECRETARY MR SANJAY RANAPetitioner**

Through: Mr. Udian Sharma, Advocate.

versus

GOVT OF NCT OF DELHI AND ORSRespondents

Through: Mr. Tushar Sannu and Mr. Shivam,
Advocates for GNCTD.

Mr. Arjun Mahajan, Standing Counsel with Mr.
Apoorv Upmanyu and Mr. Harsh Vashisht,
Advocates for MCD.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

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21.02.2025

CM APPL. 10874/2025

Hon'ble Judge is not holding the Court today.

List on 10.03.2025.

By Order

(COURT MASTER)

FEBRUARY 21, 2025/YA